

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3311

ANSWERED ON:01.08.2014

. NATIONAL MANUFACTURING POLICY

Dastidar Dr. (Smt.) Kakoli Ghosh;Dastidar,Dr. (Smt.) Kakoli Ghosh;Hansdak Shri Vijay Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the salient features and the implementation status of National Manufacturing Policy (NMP);

(b) whether the proposed National Investment and Manufacturing Zones (NIMZs) under the said policy have potential to increase the share of manufacturing sector in the country's Gross Domestic Product (GDP) and creation of more jobs in the next ten years and if so, the details thereof;

(c) whether there are some differences between various Central Ministries and the States in regard to implementation of the said policy;

(d) if so, the details thereof along with the measures taken by the Government to sort out the differences with various stakeholders in this regard;

(e) whether the Government proposes to include any special provisions in NMP to promote investment in the naxal affected regions in the country including Jharkhand and if so, the details thereof; and

(f) whether the Government has requested the States to identify land banks for setting up of the NIMZs and if so, the details thereof along with the response of the States thereto?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): Some of the salient features of the National Manufacturing Policy are imparting the necessary skill sets to make the youth employable; increasing domestic value addition and technological depth in manufacturing while ensuring environmental sustainability; rationalization and simplification of business regulations; incentives for small & medium enterprises etc. The implementation of the NMP has been taken up in right earnest. The Government has made progress in the following areas:

Rationalization and simplification of business regulations;

Initiating the process of simplification and rationalization of state level business regulations;

Advisory to States on simplification & rationalization of business regulations and skill development ;

Constitution of the approval/monitoring mechanism under the policy;

Application for setting up of NIMZ and obtaining in-principle approval from Government of India;

Granting 'in- principle' approval to proposals of State Government for setting up of NIMZs;

Scheme prepared under NMP on Technology Acquisition and Development Fund (TADF);

Approval of Planning Commission accorded to the scheme under NMP on Master Planning of NIMZ;

Guidelines of NIMZ and preparation of proforma for final approval of NIMZ circulated to State Governments;

Definition of Cluster for dispensations under NMP circulated to State Governments;

Guidelines and dispensations for clusters outside NIMZ under the NMP circulated to State Governments.

(b): Recognizing that the manufacturing sector has a multiplier effect on the creation of jobs, even in allied sectors, the government has brought out the National Manufacturing Policy in 2011 with the objective of enhancing the share of manufacturing in the GDP to 25% within a decade and creating 100 million jobs. National Investment and Manufacturing Zone (NIMZ) is one of the instrumentalities of the policy. NIMZs are conceptualized as integrated industrial townships with all important elements necessary to help the growth of

manufacturing and employment, e.g. state-of-the-art infrastructure; clean and energy efficient technology; simplified business regulations; and the necessary social and institutional infrastructure.

(c) & (d): No Madam, there are no differences regarding implementation of the said policy.

(e): No Madam, the Government does not propose to include any special provisions in National Manufacturing Policy to promote investment in the naxal affected regions in the country including Jharkhand. The proposals in the policy are generally sector neutral and location neutral.

(f): State Governments have been requested to identify land banks and come up with proposal for setting up of NIMZs in their States. The Governments of Maharashtra, Karnataka, Andhra Pradesh, Telangana, Kerala, Tamil Nadu, Uttar Pradesh, Gujarat and Orissa have forwarded proposals for 'in-principle' approval of NIMZs. So far, sixteen NIMZs have been accorded 'in-principle' approval, out of which eight NIMZs are located outside the Delhi-Mumbai Industrial Corridor (DMIC) in the states of Maharashtra, Andhra Pradesh, Telangana and Karnataka.